

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1208
ANSWERED ON:21.03.2012
FREE OF COST ALLOCATION OF COAL BLOCKS
Singh Smt. Meena

Will the Minister of COAL be pleased to state:

- (a) whether the Government had provided in the Mines and Minerals (Regulation & Development) Amendment Bill introduced in the year 2006 for free allocation of coal blocks on the first come first serve basis;
- (b) if so, the year-wise details of the total number of companies to which coal blocks were allocated free of cost from the year 2006 to 2009; and
- (c) the number of cases of irregularities and corruption in allocation detected and the action taken against the guilty officials?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a): No, Madam.
- (b): Does not arise in view of the reply given at (a) above.
- (c): No such case has come to the notice of the Government.